

C.P No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

M/s. K C Holdings Pvt. Ltd.

V/s.

M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

S. No	NAME	DESIGNATION	SIGNATURE
-------	------	-------------	-----------

(35)

Bhrey Sancheti

Counsel

Apama Wagle

Sr. Associate

i/b HSA Advocates
For Petitioner

[Signature]
15/12/17

- Hamir Ali
Sheikh

A/b I.v. Melchior
S/o. For Respondent
Nos. 1, 5 & 9

[Signature]

- Adv. Aparajita Sen. i/b Desai Desai
for Res 2 to 4
Covinger &
Mulla

[Signature]

ORDER

CP 14/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 6.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)